

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TODAYS WRITING INSTRUMENTS LIMITED Date of Commencement of Liquidation: 30-11-2018; List of Stakeholders as on Date: 30-11-2018; Name of IP: Mr. Vishal Pawankumar Bidawatjika; Process Number: 1; Last 5 digitof registration number: 10267

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	7440674.00		0	0	0	0	NA
2	Liquidation costs incurred till date	0	14371011.00		0	0	0	0	NA
3	Secured financial creditors	9	4791301821	9	4791301821	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	145	47136133	145	47136133	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	27	6233360	27	6233360	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	255506930	5	255506930	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	36	42527637	36	42527637	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		222	5164517566	222	5142705881	0	0	0	